

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/3250/A

From :- Shri Kaushik Kumar Sharma ,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
Judge, NDPS Court,
Kamrup(M).

Dated Guwahati, the th 9 August, 2021.

Sub:- **Casual Leave.**

Ref:- Email dated 06.08.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 07.08.2021 along with station leave permission from the morning of 07.08.2021 till the evening of 08.08.2021, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/3251/1 dated 9.8.2021
Copy to.

1. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

sd/-